



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 1510)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 19-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2288/15 Virendra saini Vs. Smt. Moinakshi	Saransh Saini	Sandeep Pathak
2	Sh. D.S. Vashishtha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2503/15 Smt. Manju Devi vs. Shankar Lal	H. R. Kumawat	Mahendra Kumar Sahu
3	Ms. Archana Mantri , Advocate	S.B. Civil Transfer Petition No. 140/15 Smt. Bajrangi Chawla Vs. Dinesh Kumar Dayama	Sandeep Jain	Sunil Kumar Singodiya
4	Sh. Vikash Jain	S.B. Cr. Misc. Bail Application No. 10864/16 Mohan Lal Vs. State	Ashvin Garg	
5	Ms. Raj Sharma , Advocate	S.B. Cr. Revision Petition No. 480/15 Fauru Lal Vs. Vimla Bai	Abdul Kalam Khan	Amit Dadhich
6	Sh. Swaraj Sharma , Advocate	D.B. Civil Misc. Appeal No. 1337/16 Naveet Saraf Vs. Smt. Neeta Saraf	Rahul Sharma	Sanddep Taneja
7	Sh. Arvind Kumar Pareek, Advocate	D.B. Civil Misc. Appeal No. 2365/16 Kanta Kashyap Vs. Ashish Tank	Manyank Kumar Choudhary	Mahesh Gupta

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

“Help The Needy –Timely Help May Create History”



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1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 587/15 Ashok Kumar Vs. Ramesh Chand	Sudesh Bansal	Mahesh Dutt Sharma
2	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Civil First Appeal No. 272/99 Naval Kishore vs. Kailash	R.K. Daga	Deepak Sharma
3	Sh. Vikas Jain , Advocate	S.B. Civil Misc. Appeal No. 625/13 & 4452/16Khalid Vs. Smt. Gulshan	Rajneesh Gupta	LL Gupta
4	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2792/14 & 2786/14 Indra Kumar Vs. Rajkumari	Sudarsan Ladda	Rajneesh Gupta
5	Sh. Poonam Chand Bhandari, Advocate	S.B. Cr. Misc. Bail Application No. 502/16 Lala Ram Vs. State	Manoj Ojla	Laxmi kant Sharma

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